NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/540/ (IB)/2017	
NAME OF THE PETITIONER(S)	: STATE BANK OF INDIA	
NAME OF THE RESPONDENT(S)	: LAKSHMI VILAS BANK & ORCHID PHARMA LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
V. Kamala Kumar [India Law] E. SEL VARAJ	for petitioner [SBI] For IRP	Janala. 9 23/10/2017
Shrvetha Vasudevas for the appointe debrir for Mr. The Bhashan	for the Corporate Lebhi	Ling 23/1

ORDER

Counsel representing both the parties are present and made their submissions. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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